

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

Co.Appeal 39/248 r.w 252/NCLT/AHM/2020 With
IA 615 of 2020

**Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.03.2021**

Name of the Company: Himmatbhai Narsibhai Patel & Anr
(Kishan Enterprise Pvt Ltd)
V/s
ROC, Gujarat

Section: 248 r.w 252 of the Companies Act/IA for Directions

ORDER

Learned Counsel Ms. Natasha Shah appeared for Petitioner.


She seeks time to file additional affidavit. It is to be filed within two weeks.

Matter to appear for further consideration on 13.04.2021.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 16th day of March, 2021

Prakash


(MADAN B GOSAVI)
MEMBER (JUDICIAL)